

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH  
AHMEDABAD  
Court 2**

**TP 138 of 2019 [IA 506 of 2019 in TP 122 of 2016(CP 27 of 2016)]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2021**

Name of the Company: People International & Services Pvt  
Ltd  
V/s  
Alliance Industries Ltd  
IA For Adjournment of Hearing.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**COMMON ORDER**

Learned Senior Counsel Mr. Saurabh Soparkar a.w. Learned Lawyer Mr. Sandeep Singhi appeared for the Petitioner. Learned Lawyer Mr. Amalpushp Shroti appeared for the R-1. Learned Senior Counsel Mr. Navin Pahwa appeared for the R-1. Learned PCS Mr. Dilip Jain appeared for the R-4.

Pleadings are complete in the matter.

The matter was part heard by the earlier Bench, however, in view of the change of Constitution of Bench, the matter requires fresh hearing.

List the matter on 01.04.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MANORAMA KUMARI)  
MEMBER (JUDICIAL)

Dated this the 4th day of March, 2021.

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